

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 313 OF 2019 & IA No. 1433 OF 2019

Dated: 30th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Radha Mohan Builders Pvt. Limited Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Anand K. Ganesan
Swapna Seshadri
Amal Nai For App1

Counsel for the Respondent(s) : For Res1

ORDER

IA No. 1433 of 2019

(For exemption from filing certified copy of impugned order).

For the reasons set out in the application, exemption application is rejected.

However, it is directed to file certified copy of the impugned order on or before 20.01.2020.

APPEAL NO. 313 of 2019

For appearance and reply of Respondents, if any, shall be filed by 20.01.2020 after serving copy on the other side.

List the matter on **20.01.2020**.

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR